

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P No. 228/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES: M/s. Rahas Multitrade Pvt. Ltd.

SECTION OF THE COMPANIES ACT: ~~391 to 394~~ of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant Sethi	Deputy	

**ORDER**

**C.S.P. 228/230-232/NCLT/MB/MAH/2017**

1. For Admission of the Petition the Learned Representative Mr. Hemant Sethi for the Petitioner is present. However, he has informed that this is a case with 12 such type of Petitions under Section 230 of the Companies Act for amalgamation.
2. The Registry is directed to club all the 12 matters and place before this Bench on **11<sup>th</sup> April, 2017**. Adjourned accordingly.
- 3.

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **05.04.2017**